

11.10 hrs.

AGRICULTURAL PRODUCE (GRADING AND MARKING) AMENDMENT BILL* 1986

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMANAND YADAV) : Sir, I beg to move for leave to introduce a Bill further to amend the Agricultural Produce (Grading and Marking) Act, 1937.

MR. SPEAKER : The question is :

“That leave be granted to introduce a Bill further to amend the Agricultural Produce (Grading and Marking) Act, 1937.

The motion was adopted.

SHRI RAMANAND YADAV : Sir, I introduce the Bill.

COTTON, COPRA AND VEGETABLE OILS CESS (ABOLITION) BILL* 1986

[English]

THE MINISTER OF AGRICULTURE (DR. G. S. DHILLON) : Sir, I beg to move for leave to introduce a Bill further to amend the Produce Cess Act, 1966 and the Coconut Development Board Act, 1979 and to repeal the Copra Cess Act, 1979 and the Vegetable Oils Cess Act, 1983.

MR. SPEAKER : The question is :

“That leave be granted to introduce a Bill further to amend the Produce Cess Act, 1966 and the Coconut Development Board Act, 1979 and to repeal the Copra Cess Act, 1979 and the Vegetable Oils Cess Act, 1983.”

The motion was adopted.

DR. G. S. DHILLON : Sir, I introduce the Bill.

11.11 hrs.

MATTERS UNDER RULE 377

[English]

- (i) Need to Construct trunk roads all along the coastal areas of the country

DR. P. VALLAL PERUMAN (Chidambaram) : Sir, it has been reported that, of late, there has been an increase in the smuggling activities and a large quantity of foreign goods, arms and ammunitions and narcotic drugs are smuggled into the country in a clandestine and surreptitious manner. These activities are volatile on the border areas and along the coastal areas of our country.

Some time back, the Centre had taken a decision to construct trunk roads all along the coastal areas so that quick and faster movements of Prohibition Officers of the Customs Department and the Police personnel are possible and feasible and the culprits engaged in smuggling activities apprehended. Provision of trunk road all along the coastal lines will definitely go a long way in arresting the smuggling activities indulged in by the unscrupulous and anti-social elements in those areas. I would also request the Government to establish industries in the coastal areas which are backward, so that smuggling activities can be combated to a great extent by converting the area into busy industrial one.

It is, therefore, requested that the Central Government should take immediate action for constructing trunk roads all along the coastal lines without any further delay.

[Translation]

- (ii) Need to allow generation of electricity in private sector to meet the power requirements of the country

SHRI HAFIZ MOHD. SIDDIQ (Moradabad) : Mr. Speaker, Sir, the shortage of electricity in the country has badly affected our exports and our industries. The farmers have to face extreme difficulties while irrigating their fields because of the non-availability of power. In the

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